

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 274 of 2020

IN THE MATTER OF:

Amit Bharana

... Appellant

Versus

**Gian Chand Narang, RP for
Apex Buildsys Ltd.**

...Respondent

Company Appeal (AT) (Insolvency) No. 291 of 2020

IN THE MATTER OF:

Nitin Sharma

... Appellant

Versus

**Gian Chand Narang, RP for
Apex Buildsys Ltd.**

...Respondent

Present:

**For Appellant : Mr. Gaurav Mitra and Mr. Apoorv Agarwal,
Advocates**

**For Respondent : Mr. Ramji Srinivasan, Senior Advocate with Mr.
Abhishek Anand, Advocate**

ORDER
(Through Virtual Mode)

26.06.2020 Learned counsel for the Appellant prays for and is allowed extension of time by one week to file a rejoinder.

Mr. Abu John Mathew, learned counsel appearing on behalf of ICICI Bank seeking intervention will be permitted to address the Court at the time of hearing.

List the matter for Admission (After Notice) on **7th July, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

/ns/gc/

Company Appeal (AT) (Insolvency) Nos. 274 & 291 of 2020